

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject: Appointment of Readers in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notification No. 02 of 2025/RR/RC dated 26-05-2025.

ORDER

No. 1706 of 2025/RG/NG-444(I) Dated: 26-11-2025

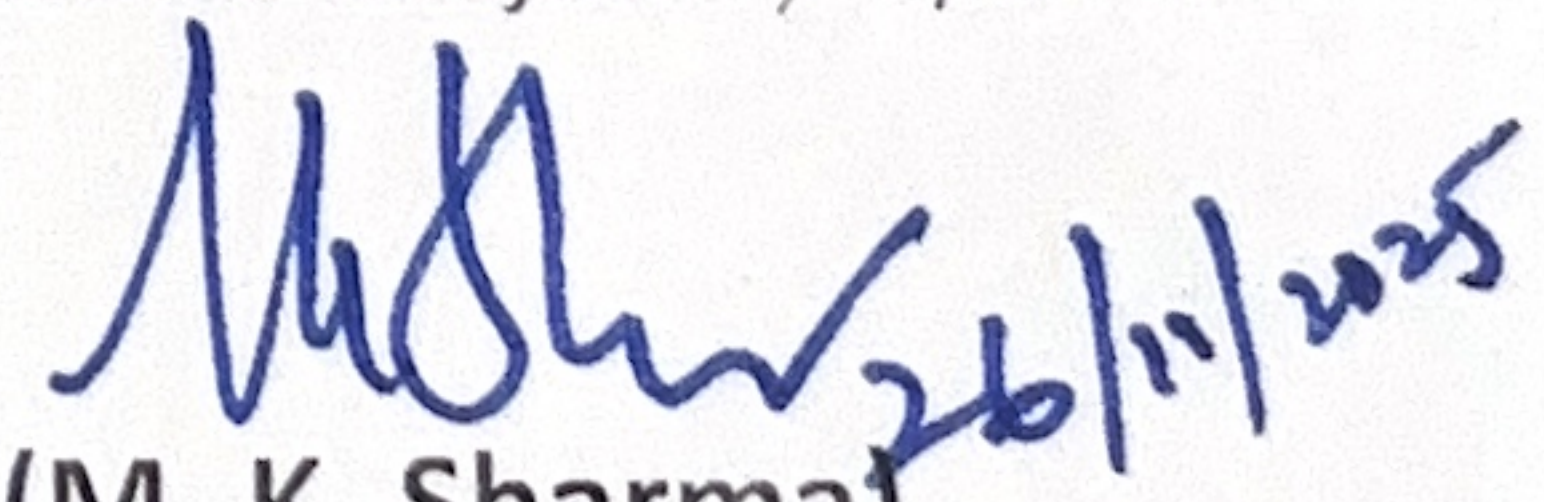
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Readers in the pay Level-8 (47600-151100) in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	20259002	Vishal Kataria S/O Late Shri Suresh Kumar R/O H. No. 164, Lane No. 04, Krishna Nagar, Miran Sahib, District Jammu	OM
2.	20259014	Shuhab Shabir S/O Shri Shabir Hussian Najjar R/O Nagar Bhaderwah, District Doda	OBC
3.	20259574	Aadil Ali Sheikh S/O Shri Ali Mohammad Sheikh R/O Changer, Marwah, District Kishtwar	RBA
4.	20259197	Tania Mahajan D/O Shri Rajesh Mahajan R/O C/O Gurmeet Tent House, Sector-1, Sanjay Nagar, District Jammu	EWS

Note:

- The appointee No. 1 and 4 shall join in the office of Registrar Judicial, High Court of J&K and Ladakh at Jammu and appointee No. 2 and 3 shall join in the office of Registrar Judicial, High Court of J&K and Ladakh at Srinagar, respectively, within a period of 21 days from the date of the issuance of this Order. In case the appointees fail to join within the stipulated period, their appointment shall be deemed cancelled without any further notice.
- The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.
- The salary of the appointees shall not be drawn and disbursed unless the satisfactory report in respect of (b) above is received.

By order.


(M. K. Sharma)

Registrar General

No: 73156-78 of 2025/RG/NG Dated 26-11-2025

Copy to: -

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information.
- Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.
- Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- Registrar Rules, High Court of J&K and Ladakh, Jammu
- Registrar Judicial, High Court Wing, Jammu/Srinagar.

6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
7. Registrar Recruitment, High Court Main Wing, Jammu for information and necessary action.
8. Additional Registrar (Deployment of personal staff), High Court Wing, Jammu/Srinagar for information and n/a.
9. Director Finance, High Court Main Wing, Jammu
....for information
10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
11. Accounts Officer, High Court Wing, Jammu/Srinagar, for information
12. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
13. S/Shri _____
for information and compliance.
14. Order Book


Registrar General